

PATNA HIGH COURT

NOTICE

Final Result of the 10th Limited Competitive Examination in respect of filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2018-19.


This is for information that all the 58 officers who were called for and so appeared at interview (viva-voce test) have been found qualified in the 10th Limited Competitive Examination conducted by the Court. Their names (in order of merit) are as under:-

Sl. No.	Roll No.	Name of the Officer	Designation and present place of posting
1	18	Sri Abhishek Kumar Bhan	Sub Judge-cum-C.J.M., Sasaram
2	50	Kumar Amit Manu	Presiding Officer, Labour Court, Purnea
3	25	Sri Dinesh Kumar Pradhan	Sub Judge-cum-C.J.M., Aurangabad
4	107	Sri Ankur Gupta	Deputy Director, Bihar Judicial Academy, Patna
5	78	Sri Avinash Sharma	Sub Judge-cum-A.C.J.M., Buxar
6	90	Sri Neeraj Kishore	Sub Judge-cum-A.C.J.M., Motihari
7	105	Sri Atul Kumar Singh	Sub Judge-cum-A.C.J.M., Chapra
8	115	Sri Dadhich Narayan Bhardwaj	Sub Judge-cum-A.C.J.M., Sikrahana
9	31	Sri Navin Kumar Thakur	Sub Judge-cum-C.J.M., Supaul
10	56	Sri Rahul Kumar	Presiding Officer, Labour Court, Motihari
11	85	Ms. Rachna Srivastava	Sub Judge-cum-A.C.J.M., Muzaffarpur (E)
12	20	Sri Gaurav Kamal	O.S.D. (Computerization), Patna High Court, Patna
13	65	Sri Prabhat Krishna	Sub Judge-cum-A.C.J.M., Darbhanga
14	70	Sri Ravi Ranjan	Sub Judge-cum-A.C.J.M., Sasaram
15	22	Ms. Noor Sultana	Sub Judge-cum-C.J.M., Chapra
16	48	Sri Kumar Gunjan	Sub Judge I-cum-A.C.J.M., Patna
17	68	Sri Kailash Joshi	Sub Judge-cum-A.C.J.M., Dumraon
18	110	Sri Ashutosh Kumar Singh	Sub Judge-cum-A.C.J.M., Buxar
19	82	Sri Prabhat Kumar Srivastava	Sub Judge-cum-A.C.J.M., Bhabhua
20	62	Sri Ravindra Kumar Ray	Sub Judge-cum-A.C.J.M., Sitamarhi
21	38	Ms. Pratibha	Sub Judge-cum-C.J.M., Biharsharif
22	114	Sri Amit Kumar Singh	Sub Judge I-cum-A.C.J.M., Aurangabad
23	86	Sri Sanjay Priya	Sub Judge-cum-A.C.J.M., Darbhanga
24	127	Sri Raghubansh Narayan	Sub Judge-cum-A.C.J.M., Munger
25	23	Sri Anand Kumar Singh I	Sub Judge-cum-C.J.M., Bhagalpur
26	35	Sri Umesh Kumar Sharma	Sub Judge-cum-C.J.M., Jamui
27	26	Sri Vikash Singh	Sub Judge-cum-C.J.M., Saharsa
28	128	Sri Om Prakash VI	Sub Judge-cum-A.C.J.M., Sherghati
29	91	Sri Rajendra Kumar Pandey	Sub Judge-cum-A.C.J.M., Gopalganj
30	21	Sri Amit Ranjan Upadhyaya	Sub Judge-cum-C.J.M., Khagaria
31	42	Sri Umesh Mani Tripathi	Sub Judge I-cum-A.C.J.M., Muzaffapur (W)
32	39	Sri Binay Shanker	Sub Judge I-cum-A.C.J.M., Darbhanga
33	87	Sri Ved Prakash Modi	Sub Judge-cum-A.C.J.M., Sonapur

34	71	Sri Puneet Malviya	Sub Judge-cum-A.C.J.M., Sasaram
35	121	Sri Ranjan Kumar Mishra	Sub Judge-cum-A.C.J.M., Purnea
36	120	Sri Ranvijay Kumar	Sub Judge-cum-A.C.J.M., Patna
37	66	Sri Arun Kumar II	Sub Judge-cum-A.C.J.M., Barsoi
38	109	Ms. Divya Vasishtha	Sub Judge I-cum-A.C.J.M., Samastipur
39	32	Sri Manish Dwivedi	Sub Judge-cum-C.J.M., Patna
40	98	Ms. Sulekha Jha	Sub Judge I-cum-A.C.J.M., Purnea
41	118	Sri Sunil Kumar Singh III	Sub Judge-cum-A.C.J.M., Patna
42	14	Sri Sudhir Sinha	Sub Judge-cum-C.J.M., Siwan
43	67	Sri Rajesh Kumar Tripathi	Sub Judge-cum-A.C.J.M., Buxar
44	40	Sri Sunil Kumar II	Sub Judge-cum-A.C.J.M., Sasaram
45	19	Sri Shailendra Kumar Sharma	Sub Judge-cum-C.J.M., Ara
46	108	Sri Rajesh Kumar Verma	Sub Judge-cum-A.C.J.M., Bhabhua
47	96	Sri Prashant Kumar Jha	Sub Judge-cum-A.C.J.M., Dhamdaha
48	99	Sri Anand Kumar Srivastava	Sub Judge-cum-A.C.J.M., Siwan
49	89	Sri Syed Qamrul Hassan Rizwi	Sub Judge-cum-A.C.J.M., Madhubani
50	24	Sri Javed Ahmad Khan	Sub Judge-cum-C.J.M., Banka
51	41	Sri Kamlesh Chandra Mishra	Sub Judge I-cum-A.C.J.M., Supaul
52	111	Sri Prashant Kumar	Presiding Officer, Labour Court, Munger
53	112	Sri Sharad Chandra Srivastava	Sub Judge-cum-A.C.J.M., Bhagalpur
54	29	Sri Rakesh Kumar III	Sub Judge-cum-C.J.M., Jehanabad
55	49	Smt. Jyoti Kumari	Sub Judge I-cum-A.C.J.M., Sitamarhi
56	59	Sri Bipin Kumar	Sub Judge-cum-A.C.J.M., Teghra
57	17	Sri Deshmukh	Sub Judge-cum-C.J.M., Samastipur
58	100	Sri Subir Kumar	Sub Judge-cum-A.C.J.M., Chapra

Amongst them the officers from Sl. No. 1 to 35 have been selected for out of turn promotion to the cadre of District Judge (Entry Level), against 35 vacancies under 10% quota for the year 2018-19. However, the promotions would be subject to the orders of Hon'ble Supreme Court to be passed in furtherance of its order dated 30.07.2019 / 31.07.2019 / 01.08.2019 in the case of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006).

By order of the Court


Registrar General

Patna High Court, Patna.

Date : 01.10.2019